

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

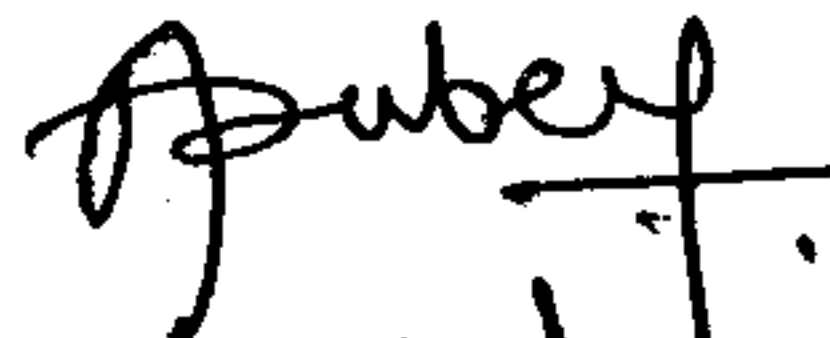

TP 139 of 2019 [IA 507 of 2019 in TP 125 of 2016(CP 34 of 2016)]

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2020**

Name of the Company: PGH International Pvt Ltd
V/s
Ashok Kumar Khosla

Section: IA For Adjournment of Hearing

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|---------------------------------|--------------------|-----------------------|---|
| 1. | Ankit dubey | Advocate | Applicant |  |
| 2. | HUNAL VAISHNAV VIVER H. SHAM | } Advocate | } Ori. PETITIONER | }  |

ORDER

The Parties are represented through their respective Counsel(s).

The Respondent counsel submitted that the Stay has been granted by the Hon'ble National Company law Appellate Tribunal in the matter, in view of this the matter is simply adjourned.

List the matter on 20.03.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 20th day of February, 2020.